Annexure-5															
Name of the corporate debtor: Coromandel Agrico Private Limited; Date of Commencement of Liquidation: 05.06.2025															
List of Stakeholders as on: 94-98-2025															
List of Operation Creditor (Government Dues)(Amount in ₹)															
SI. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off		Amount of claim under verification	Remarks, if any
S.No.	Name of Operational Creditor (Government Dues)	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim		Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	CGST & CENTRAL EXCISE DIVISION-III RAIPUR	27-06-2025	37,58,520.00	37,58,520.00	Government Dues	-	-	-	-		-	-	-	-	-
2	GST DEPARTMENT (SIKENDERABAD)	Under CIRP	6,01,33,839	6,01,33,839	Central Government	-	-	-	-		-	-	-	-	-
3	GST Department (CGST Divison-I), Bathinda	Under CIRP	3,93,83,537	3,93,83,537	Central Government								-		
4	GST Department (Cuttack Circle) Cuttack	Under CIRP	6,901	6,901	Central Government	-	-	-	-		-	-	-	-	-
5	EPFO, Regional Office, Delhi (Central)	Under CIRP	5,25,61,519	-	State Government								5,25,61,519.00		
	Total		15,58,44,316.00	10,32,82,797.00									5,25,61,519.00		